

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/220/2016
NAME OF THE PETITIONER(S) : Manah Tradelink Private Limited
NAME OF THE RESPONDENT(S) : Mercury Granites Private Limited & 6 others
UNDER SECTION : 111 of companies act 1956

S.No. NAME (IN CAPITAL) DESIGNATION
SIGNATURE

REPRESENTATION BY WHOM

(1) T.V.P. Sai Vihari
Sandeep
Mr. Hari Shankar

Counsel for
Petitioners

T.V.P. Sai Vihari

ORDER

Shri T V P Sai Vihari, counsel for petitioner present. Perusal of previous orders reveal that many opportunities were given to the respondents to file counter. The same has not been filed till date and the respondents alongwith the counsel are absent today In the circumstances one more opportunity is granted to the respondents for filing counter and counsel for petitioner is directed to inform the counsel for respondent the next date of hearing. Put up on **24.01.2017** at **10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)